

Through FAX

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449
Fax No. – 0651 – 2481116

From:

Rajesh Kumar Vaish,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

File No. XXII(6)/I/NJA/2017-18/Appt.
Letter No. _____/Apptt.
Dated: _____

To,

The Director,
Judicial Academy Jharkhand,
Ranchi.

Sub.-: Regarding nomination for attending the East Zone-I Regional Judicial Conference on Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities (P-1065) scheduled to be held on 16th & 17th December, 2017 at Raipur (Chhattisgarh).

Sir,

I am directed to inform you that the Court has been pleased to nominate you for attending the **East Zone-I Regional Judicial Conference on Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities (P-1065)** scheduled to be held on **16th & 17th December, 2017 at Raipur (Chhattisgarh)**. The tentative schedule of programme and joining instruction are enclosed herewith for needful.

Accordingly, you are accorded necessary permission to attend the said programme at Raipur (Chhattisgarh).

This is for your information and needful.

Encl.- As above.

Yours faithfully,
Sd/- **R.K.Vaish**
Registrar (Administration)

Memo No. 5042 /Apptt.

Dated Ranchi the 18/11/17

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462044 (M.P.) for information and needful with reference to the letter no. NJA/Dir/P-1065/2017/4840 dated 26.10.2017 / the Registrar General, High Court of Chhattisgarh / the Director, Chhattisgarh Judicial Academy / the Member Secretary, JHALSA, Ranchi / the C.P.C./c, e-Courts Project, High Court of Jharkhand, Ranchi for information and needful.


Registrar (Administration)

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From:

Rajesh Kumar Vaish,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

File No. XXII(6)/I/NJA/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. Sri Md. Abdul Naseer,
CJM, Jamtara,
2. Sri Yogesh Kumar,
CJM, Giridih,
3. Sri Prakash Jha,
CJM, Bokaro,
4. Sri Shwaymbhu,
CJM, Ranchi,
5. Sri Rajeev Ranjan,
CJM, Dhanbad,
6. Sri Gati Krishna Tiwary,
CJM, Jamshedpur,
7. Smt. Garima Mishra,
CJM, Hazaribagh,
8. Sri Madhuresh Kumar Verma,
CJM-cum-Civil Judge (Sr. Div.)-I, Simdega,
9. Sri Prabhat Kumar Sharma,
Secretary, DLSA, Deoghar,
10. Sri Ravi Shankar Mishra,
Civil Judge (Sr. Div.)-I-cum-ACJM, Hazaribagh.

Sub.: - Regarding nomination of Judicial Officers in the rank of Civil Judge (Senior Division) for attending the East Zone-I Regional Judicial Conference on Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities (P-1065) scheduled to be held on 16th & 17th December, 2017 at Raipur (Chhattisgarh).

Sir,

I am directed to inform you that the Court has been pleased to nominate you for attending the **East Zone-I Regional Judicial Conference on Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities (P-1065)** scheduled to be held on 16th & 17th December, 2017 at Raipur (Chhattisgarh). The tentative schedule of programme and joining instruction are enclosed herewith for needful.

Accordingly, you are accorded necessary permission to attend the said programme at Raipur (Chhattisgarh).

This is for your information and needful.

Encl.: - As above.

Yours faithfully,

Sd/- **R.K.Vaish**

Registrar (Administration)

Dated Ranchi the 18/11/17

Memo No. 5044 /Apptt.

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462044 (M.P.) for information and needful with reference to the letter no. NJA/Dir/P-1065/2017/4840 dated 26.10.2017 / the Registrar General, High Court of Chhattisgarh / the Director, Chhattisgarh Judicial Academy / the Director, Judicial Academy Jharkhand, Ranchi / the Principal District & Sessions Judge, Jamtara, Giridih, Bokaro, Dhanbad, Jamshedpur, Hazaribagh, Simdega, Deoghar & the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C./e-Courts Project, High Court of Jharkhand, Ranchi for information and needful.


18.11.17
Registrar (Administration)

Through FAX

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481439
Fax No. – 0651 – 2481116

From:
Rajesh Kumar Vaish,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

File No. XXII(6)/I/NJA/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. Sri Arpit Srivastava,
J.M.-cum-Additional Railway Magistrate, Dhanbad,
2. ~~Ms.~~ Shruti Soren,
Addl. Civil Judge (Jr. Div.), Dhanbad.
3. Ms. Darshna,
Addl. Civil Judge (Jr. Div.), Hazaribagh,
4. Ms. Saudamini Singh,
Addl. Civil Judge (Jr. Div.), Hazaribagh,
5. Ms. Avanika Gautam,
Addl. Civil Judge (Jr. Div.), Ranchi.

Sub.:- Regarding nomination of Judicial Officers in the rank of Civil Judge (Junior Division) for attending the East Zone-I Regional Judicial Conference on Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities (P-1065) scheduled to be held on 16th & 17th December, 2017 at Raipur (Chhattisgarh).

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I am directed to inform you that the Court has been pleased to nominate you for attending the **East Zone-I Regional Judicial Conference on Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities (P-1065)** scheduled to be held on **16th & 17th December, 2017 at Raipur (Chhattisgarh)**. The tentative schedule of programme and joining instruction are enclosed herewith for needful.

Accordingly, you are accorded necessary permission to attend the said programme at Raipur (Chhattisgarh).

This is for your information and needful.

Encl.:- As above.

Yours faithfully,
Sd/- **R.K.Vaish**
Registrar (Administration)

Memo No. 5046 /Apptt.

Dated Ranchi the 18/11/17

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462044 (M.P.) for information and needful with reference to the letter no. NJA/Dir/1065/2017/4840 dated 26.10.2017 / the Registrar General, High Court of Chhattisgarh / the Director Chhattisgarh Judicial Academy / the Director, Judicial Academy Jharkhand, Ranchi / the Principal District & Sessions Judge, Dhanbad, Hazaribagh & the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C./c, e-Courts Project, High Court of Jharkhand, Ranchi for information and needful.


18-11-17
Registrar (Administration)